

2020
High Court, Appellate Side
Calcutta

No. 846-A

Dated, Calcutta the 18th February, 2020

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : District Judge,
Howrah, North 24-Parganas, South 24-Parganas,
Hooghly, Nadia

Sub : Nomination of 10 (ten) Judicial Officers posted in designated POCSO Courts for participation in Inter State Consultation on the POCSO Act, 2012, organized by West Bengal Commission for Protection of Child Rights, Government of West Bengal on 25.02.2020 at ICCR, 9A, Ho Chi Minh Sarani, Kankaria Estates, Park Street area, Kolkata - 700071

Sir / Madam,

In forwarding herewith a list containing the name of 10 (ten) WBJS Officers posted in designated POCSO Courts, I am directed to inform that the Hon'ble Court has been pleased to nominate the said officers for participation in the **Inter State Consultation on the POCSO Act, 2012, to be organized by West Bengal Commission for Protection of Child Rights, Government of West Bengal on 25.02.2020 at ICCR, 9A, Ho Chi Minh Sarani, Kankaria Estates, Park Street area, Kolkata - 700071.**

In doing so, I am to inform further that the Hon'ble Court, while nominating, has also been pleased to allow the participating Officers to leave their respective stations after court hours on 24.02.2020 till rejoining his/her duty after completion of programme, treating their such absence as "Leave on Duty" for the purpose of attending the programme as scheduled, pre-ensuring that necessary arrangement in absence of nominated officers are made in the judgeship accordingly and normal judicial work in the respective stations are not hampered.

You are, therefore, requested to communicate the concerned Officers posted in your judgeship accordingly, making it convenient for them to avail of the **Station Leave** and **Leave on Duty** as granted by the Hon'ble Court, facilitating to attend the programme as scheduled.

The matter is important and urgent.

Yours faithfully,

Sd/-
Registrar (Judicial Service)

Memo No. 847-A dated 17.02.2020.

Copy forwarded to **Chairman, West Bengal Commission for Protection of Child Rights, ICMARD Building, 9th Floor, Block-14/2, C.I.T. Scheme-VIII(M), Ultadanga, Kolkata - 700067** for information with reference to his letter no. 397(2)/WBCPCR/MC-1/2020 dated 13.02.2020 on the subject.

He is further informed that Sri Manas Basu, Additional District & Sessions Judge, 2nd Court, Krishnanagar, Nadia, has been appointed by the Hon'ble Court to take part in the panel discussion of the programme.

Sd/-
Registrar (Judicial Service)

**LIST OF JUDICIAL OFFICERS NOMINATED FOR PARTICIPATION IN
Inter-State Consultation on the POCSO Act, 2012
organized by
West Bengal Commission for Protection of Child Rights, Government of West Bengal**

Programme	Station Leave	Participants	
<p>Inter-State Consultation on the POCSO Act, 2012</p> <p>organized by : West Bengal Commission for Protection of Child Rights, Government of West Bengal</p> <p>Date : 25th February, 2020</p> <p>Time : 10.30 a.m. o 4.30 p.m.</p> <p>Venue: ICCR, 9A, Ho Chi Minh Sarani, Kankaria Estates, Park Street area, Kolkata - 700071</p>	<p>After Court hours on 24.02.2020 till rejoining his/her duty after completion of programme, treating their such absence as "Leave on Duty"</p>	1.	Sri Sanjib Dey, Additional District & Sessions Judge, 2 nd Court, Sadar, Howrah
		2.	Smt. Sumitra Ray, Additional District & Sessions Judge, 2 nd Court, Barasat, North 24-Parganas
		3.	Sri Jitendra Gupta, Additional District & Sessions Judge, 1 st Court, Barrackpore, North 24-Parganas
		4.	Sri Bidyut Kumar Ray, Additional District & Sessions Judge, 1 st Court, Bongaon, North 24-Parganas
		5.	Sri Paresh Chandra Karmakar, Additional District & Sessions Judge, Baruipore, South 24-Parganas
		6.	Sri Jimut Bahan Biswas, Additional District & Sessions Judge, 1 st Court, Sealdah, South 24-Parganas
		7.	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2 nd Court, Chinsurah, Hooghly
		8.	Sri Gopal Chandra Karmakar, Additional District & Sessions Judge, 1 st Court, Serampore, Hooghly
		9.	Sri Manas Basu, Additional District & Sessions Judge, 2 nd Court, Krishnanagar, Nadia Sri Basu shall also take part in the panel discussion to be organized by the Commission for Protection of Child Rights
		10.	Sri Umesh Singh, Additional District & Sessions Judge, Kalyani, Nadia